

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Civil Appeal No(s). 3592/2019

COMMANDING OFFICER RAILWAY PROTECTION SPECIAL FORCE
MUMBAI Appellant(s)

VERSUS

BHAVNABEN DINSHBHAI BHABHOR . & ORS.

Respondent(s)

Date : 04-07-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Raj Bahadur Yadav, AOR
Ms. Anil Katiyar, Adv.

For Respondent(s)

Mr. Satpal Singh, AOR
Ms. Prerana Chaturvedi, Adv.
Mr. Jaitunkumar N. Patel, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Ld.counsel for the parties have not filed any statement of case within the prescribed period. Registry is directed to process the matter for being listed before the Hon'ble Court as per rules.

SURINDER S. RATHI
Registrar

pm